

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 348 of 2020

IN THE MATTER OF:

Jayanta Banerjee

...Appellant

Versus

Shashi Agarwal,
Liquidator of INCAB Industries Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Rishav Banerjee, Mr. Avishek Das, Ms. Arushi Mishra and Mr. Ritoben Sarkar, Advocates

For Respondents :

Mr. Kumar Anurag Singh, Mr. Anando Mukherjee and Mr. Zain A. Khan, Advocates for Liquidator Mr. Rudreshwar Singh and Mr. Gautam Singh, Advocates for Committee of Creditors Mr. Sanjib Kumar Mohanty, Advocate

O R D E R

(Through Virtual Mode)

08.09.2020 In regard to the same liquidation order 'Company Appeal (AT) (Insolvency) No. 720 of 2020' is pending wherein vide order dated 27th August, 2020, the instant appeal i.e. 'Company Appeal (AT) (Insolvency) No. 348 of 2020' has been directed to be listed along with that appeal i.e. 'Company Appeal (AT) (Insolvency) No. 720 of 2020' on 28th September, 2020 and if any action taken in the liquidation proceedings, would be subject to the outcome of the appeal.

List this appeal along with 'Company Appeal (AT) (Insolvency) No. 720 of 2020' on **28th September, 2020**.

Learned counsel for the Appellant in 'Company Appeal (AT) (Insolvency) No. 720 of 2020' is directed to supply the complete set of appeal paper-book to Respondent No. 1 within three days.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

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